

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

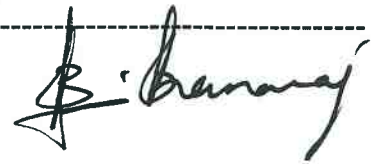
APPLICATION NUMBER : MA/1166/2019 IN
PETITION NUMBER : CP/1035/2019
NAME OF THE PETITIONER(S) : M M MEHRAJ THAHIRA FATHIMA
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS
UNDER SECTION : SEC 59 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) B. Dhanaraj -

✓ R₁ R₂ -



V. P. Mohammed Moir
M/s Aiyer & Datta

for R₁



3) for C. Mohan
Karthikeyan Murali

Counsel for
R₃ & R₄



4) for K. Gowtham Kumar.
A. Hanumantharao.

Counsel for
Petitioners



ORDER

To be posted with the main CP/1035/2019 on **20.02.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)